NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP82/13	TP 53/16	Hearing	397/398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
ţ.	NITYA K 7829466499	RESPONDENT NO.1	H.
2-	ARJUN RAO Adu. AZBERBUTUM 9880508071	Penhoner	Ann
3	Aathra Henon	lespordent No 2-8	A

Counsel for petitioner is present. Counsel for respondents is present.

List it on 26.07.2017.

MEMBER (J)

MEMBER (T)